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Title: Regarding need to bring Paramilitary forces under old pension scheme-laid.

SHRI P. R. NATARAJAN (COIMBATORE): The social security benefits of Pension are not available to the Paramilitary Personnel and their Families as available to the Army, Navy and Air-force personnel.

The Paramilitary Service is a risky and more responsible job in the security of our Nation. They are sacrificing their lives for the security of the Nation by safeguarding the borders including the Himalayan Glaciers day and night. They are not easily granted leave to see their ailing parents or family members including babies who are far away from their duty place. These Paramilitary Personnel after their retirement, are not having ex-servicemen quota in the civil service recruitments. They have to compete with the young generation who are in large number with the higher qualification. This is a kind of discrimination considering their sacrifice and loyalty. These Paramilitary Personnel are provided with a paltry amount of pension in the name of New Pension Scheme which is not sufficient to meet even tea expenses of pensioners itself. Their loyal and meritorious service are not taken into account for providing any social security for them and their family members by the Government.

Hence, I request our Hon'ble Minister to kindly consider their bravery and sacrifice on humanitarian ground and arrange to provide them old pension scheme as social security for them and their families

as provided to the other three services working under the Ministry of Defence.